

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

\*\*\*\*

**NOTIFICATION**

Dated Shillong, the 6<sup>th</sup> April, 2016

**NO.LJ (B) 118/93/442** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the monitoring on illegal transportation of coal including illegal mining as per the National Green Tribunal Order for a period of 3 (three) months or till further order.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the power of Executive Magistrate</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri G.J.L Sangriang, Asstt. Engineer Mechanical Agriculture, West Khasi Hills District Nongstoin	West Khasi Hills District, Nongstoin	Deputy Commissioner, West Khasi Hills District, Nongstoin
2.	Shri A.Lyngdoh, Border Area Dev. Officer, West Khasi Hills District, Nongstoin	- do -	- do -
3.	Shri K.Dkhar, Research Officer Planning, West Khasi Hills District, Nongstoin	- do -	- do -
4.	Shri P.T.Blah, Deputy Labour Commissioner, West Khasi Hills District, Nongstoin	- do -	- do -
5.	Shri Kyle D.Marak, Labour Inspector, West Khasi Hills District, Nongstoin	- do -	- do -
6.	Shri Bankit Pyrbot, Labour Inspector, West Khasi Hills District, Nongstoin	- do -	- do -
7.	Shri Jeremaiah Lyngdoh, Labour Inspector, Mawshynrut Block	- do -	- do -
8.	Shri Manley Kharbudon, Labour Inspector, Nongstoin Block.	- do -	- do -

  
**(E.M. Donn)**

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.